

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 106/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.03.2018.**

NAME OF THE COMPANY: M/s Zyne Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	CS Sourabh Bhatra.		
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	For the Respondent:	Mr. Manish Raj (CP for ROC).		
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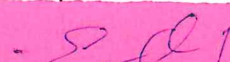
ORDER

Ld. Counsel for the Appellant prays for further time to file documents in support of his contention that the business of the company was in operation.

To come up on 27.3.2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**